

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 29TH DAY OF APRIL, 2020/9TH VAISAKHA, 1942

**B.A. No. 2148/2020**

**(Crime No. 30/2020 of Manjeshwar Police Station, Kasaragod District.)**

Petitioner/1st Accused.

Ayisha W/o Ismail aged 43 years,  
R/at Kedampady House, Kedampady,  
Pavoor Village, Manjeshwar,  
Kasaragod District.

By Adv. JIJ.I.S.

Respondent/State

State of Kerala, Represented By  
Public Prosecutor, High Court of Kerala,  
Ernakulam-682031.

BY PUBLIC PROSECUTOR SRI.BINEESH E.C.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON  
29.04.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**C.S. DIAS, J**

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**BA No. 2148 of 2020**

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**DATED THIS THE 29<sup>th</sup> DAY OF APRIL, 2020**

**ORDER**

The learned Public Prosecutor is directed to ascertain whether the Final Report has been filed in the above case. Post this bail application on 30.04.2020.

**C.S. DIAS**

**JUDGE**

Nsd